

14.04 hrs.

The Lok Sabha re-assembled after Lunch at four minutes

past Fourteen of the Clock.

(Mr. Deputy-Speaker in the Chair)

Title: Introduction of the Legal Services Authorities (Amendment) Bill , 2002.

MR. DEPUTY-SPEAKER: The House shall now take up Item No.23 – Shri Arun Jaitley.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI ARUN JAITLEY): Sir, I beg to move for leave to introduce a Bill further to amend the Legal Services Authorities Act, 1987.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Legal Services Authorities Act, 1987. "

The motion was adopted.

- *SHRI ARUN JAITLEY: I introduce the Bill.***

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*** Introduced with the recommendation of the President*

14.05 hrs.

MR. DEPUTY-SPEAKER: Matters under rule 377 are treated as laid on the Table.